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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/31/2016
NAME OF THE PETITIONER(S) : M. VANCHINATHAN
NAME OF THE RESPONDENT(S) : SUN BRUSHWARE PVT LTD & ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. CHANDRA MOHAN	Counsel for Respondent	R Ch
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A. G. Sathyanarayana	for Petitioner	M. S. M.
(For A. G. Sathyanarayana Associates)		

ORDER

Counsels for both the parties are present. Counsel for R4 prayed for time to file reply. As seen from the order dated 14.12.2017 and 02.01.2018, the time has been granted to R4 for filing reply. But no reply has been filed. Even today, the Counsel for R4 prayed for time. The last and final opportunity is granted for filing counter failing which the right of filing the counter shall be forfeited. Put up on 19.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)